

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.269/2020 in CP(IB) No.280/9/HDB/2018
NAME OF THE COMPANY	Sristek Clinical Research Solutions Ltd
NAME OF THE PETITIONER(S)	Bilcare Ltd
NAME OF THE RESPONDENT(S)	Sristek Clinical Research Solutions Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.269/2020

Learned counsel for the Liquidator appeared.

Learned counsel for Operational Creditor/Respondent appeared.

Counter not filed. It is to be filed within seven days by giving copy of the counter to the other side.

Matter stands adjourned to 06.05.2021

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MEMBER TECHNICAL

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MEMBER JUDICIAL